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to Questions

श्रौद्योगिक विकास मन्त्री (श्री मोइनुस हक चौधरी) : (क) तथा (ख) एक विवरए। सभा पटल पर रखा जाता है।

त्रियोग् सम्प्रते । सम्पर्कतन्त्र विषरण

(क) ग्रीर (ख) पाण्डे कार्यकारी दल द्वारा बताए गए पिछडे 9 राज्यों में विहार वित्तीय संस्थाओं द्वारा भी एक है। रियायती दर पर वित्त देने के लिए बिहार राज्य से 9 जिलों को चूना गया है, वे इस प्रकार हैं :-- (1) सन्थाल परगना (2) भागलपुर, (3) पलागऊ, (4) चम्पारन, (5) सारन, (6) दरभगा, (7) वृत्तिया, (8) मुजफ्फरपूर झोर (9) सहरसा । इन 9 जिलों में से 6 जिले ग्राथीत चम्पारन. सारन, मुजफ्फरपूर, दरमंगा, सहरसा ग्रीर पूर्णिमा उत्तरी बिहार में हैं। 10 प्रतिजन केन्द्रीय एकमूश्त अनुदान या राजसहायता देने के लिए बिहार से चुने गए दो जिलों में से एक जिला मर्थातु दरभंगा उत्तरी बिहार में है। इन रियायतों के अलावा, बिहार सरकार ने सम्पूर्ण बिहार राज्य में उद्योगों के आकर्षित करने के लिए अनेक प्रोत्साहन दिए हैं। यह प्राधा की जाती है कि वित्तीय संस्थाग्रों द्वारा दी जाने वाली रियायतों ग्रीर सुविधाग्रों तथा बिहार सरकार द्वारा प्रस्ता-वित अनेक प्रोत्साहनों से उत्तरी बिहार के जिलों सहित बिहार के बौद्योगिक विकास की गति तेज करने में सहायता मिलेगी झौर यह प्राज्ञा है कि उद्यमी विभिन्न रियायनों का पूरा लाभ उठायेंगे। 2.

[THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) : (a) and (b) A Statement is laid on the Table of the House.

*[] English translation.

STATEMENT

(a) and (b) Bihar is one of the 9 States identified as backward by the Pande Working Group. Nine districts have been selected from the State of Bihar for the purpose of concessional finance from the financial institutions and these are (1) Santhal Parganas, (2) Bhagalpur, (3) Pala-mau, (4) Champaran, (5) Saran, (6) Dar-bhanga, (7) Purnea, (8) Muzaffarpur, and (9) Saharsa. Out of these nine districts, six districts, namely, Champaran, Saran, Muzaffarpur, Darbhanga, Saharsa, and Purnea are in North Bihar. One district, namely, Darbhanga, out of the two districts selected in Bihar for the 10 per cent Central Outright Grant or Subsidy talis in North Bihar. In addition to these concessions, the Government of Bihar have offered a package of incentives to attract industries to the entire Slate of Bihar. The concessions and the facilities to be allowed by the financial institutions and the package of incentives offeied by the State Government of Bihar will, it is hoped help to accelerate the pace of industrial development in Bihar including the North Bihar districts and it is expected that entrepreneurs would take full benefit of the various concessions.]

DEVELOPMENT OR NORTH BENGAL

125. SHRI SANAT KUMAR RA.HA : Will the Minister of PLANNING be pleased to slate :

(a) whether Government have any scheme for development of North Bengal in the field of industry and rural electrification;

(b) if so, the details thereof; and

(c) by when it will be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) to (c) In pursuance of a 16 point programme which was drawn up last year, a rapid survey of

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the districts of North Bengal along with other such backward district of West Bengal, has been completed and industries suited to each such districts based on local raw materials and skills have been identified. These districts have been made eligible for the provision of concessional finance by public financial institutions. The Rural Electrification Corporation has sanctioned schemes, in the districts of Malda and West Dinajpur estimated to cost Rs. 1,60.30,100. The Planning Commission is concerned with the general strategy and with the overall size and sectoral break-up of the five year and annual Plans and with the outlays on major projects. The Planning Commission also keeps itself informed of the general progress of the implementation of Plan programmes and projects. No information is maintained in the Planning Commission regarding scheme-wise details of Plan programmes nor of the break-up of the Plan outlays as among districts and regions of a State Details for industrial and rural electrification schemes undertaken by the Government of West Bengal in the various districts of North Bengal and their implementation cannot, therefore be furnished.

> SPECIAL CELL TO PROCESS CASES OF INDUSTRIALLY BACKWARD AREAS

126. SHRI D. P. SINGH :

SHRI CHANDRA SHEKHAR : SHRI GULAM NABI UNTOO : SHRI KRISHAN KANT : DR. Z. A. AHMED :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether any special cell has been created in his Ministry to process cases of industrially backward areas in different States; and

(b) if so, whether such cells have also been set-up in D. G. T. D and Small scale Industries Development Organisation ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (PROF. SIDDHESHWAR PRASAD) : (a) and (b). Though no such cell has been created in the Ministry or its attached offices exclusively for backward areas, special care is given in processing of cases relating to industrialisation of backward areas. In licensing cases, other things being equal, applications from backward areas are given preferential treatment.

SMALL SCALE UNITS

127 SHRI V. P. SINGH : SHRI CHANDRA SHEKHAR : SHRI GULAM NABI UNTOO : SHRI K.RISHAN KANT: DR. Z. A. AHMAD:

Will [he Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether Government are providing the same facilities for small scale units which have been prescribed for the 54 industries in the I rge scale sector: and

(b) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (PROF. SIDDHESHWAR PRASAD): (a) and (b). Yes, Sir. Of the 54 specified industries in the large scale sector which haue been permitted to make fuller utilisation of [heir installed capacity onlj 17 have a small scale angle. These 17 will receive the same facilities as those extended to their large scale counterpart.

128. [Transferred to Hie 16th May. 1972]

स्कृटर उद्योग

129. श्रीजगदीश प्रसाद माथुर : क्यः श्रीद्योगिक विकास मंत्री यह बताने कीं क्रपा करेंगे कि :